

year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Bank.

[Placed in Library. See No. L.T. 5841/17/21]

SHRI JAIRAM RAMESH: His name is not here. ...(*Interruptions*)...

MR. CHAIRMAN: Whatever name I have approved, I am calling it. ...(*Interruptions*)..

I. Reports of CCPD, New Delhi for various years and related papers

II. Report and Accounts (2015-16) of NCBC, New Delhi and related papers

III. Reports and Accounts of various organisations for various years and related papers

IV. MoU between the Government of India and ALIMCO, Kanpur, Uttar Pradesh

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY) : Sir, I lay on the Table:-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 78 of the Persons with Disabilities Act, 2016:—

(i) (a) Annual Report of the Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi, for the year 2015-16.

(b) Explanatory Memorandum on the above Report.

(ii) (a) Annual Report of the Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi, for the year 2016-17.

(b) Explanatory Memorandum on the above Report.

(iii) (a) Annual Report of the Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi, for the year 2017-18.

(b) Explanatory Memorandum on the above Report.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) to (iii), See No. L.T. 5848/17/21]

II. (1) A copy each (in English and Hindi) of the following papers, under Section 15 of the National Commission for Backward Classes Act, 1993:—

(a) Annual Report and Accounts of the National Commission for Backward Classes (NCBC), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Memorandum of action taken on the Annual Report of the National Commission for Backward Classes, for the year 2015-16.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 5842/17/21]

III. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Gram Bharti Mahila Mandal, Madhya Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Mandal.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5851/17/21]

(ii) (a) Annual Report and Accounts of the NIC Institute of Technology, West Bengal, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5855/17/21]

(iii) (a) Annual Report and Accounts of the Manindranath Banerjee Memorial Society, West Bengal for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5853/17/21]